

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 152 of 2013

Dated : 19th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Kalyanpur Cement Ltd. ... Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Radhika Gupta

**Counsel for the Respondent (s): Mr. Mohit Kr. Shah for R.2
Mr. Nand Sharma (Rep.) for R.1**

ORDER

Mr. Mohit Kr. Shah undertakes to file Vakalatnama on behalf of Respondent No.2 within a week and seeks some time to file the reply. Mr. Nand Sharma, the Representative appearing on behalf of the Commission-Respondent No.1 seeks some time to file the reply. Accordingly, they are directed to file the same on or before 16.09.2013 after serving copy on the other side.

Post the matter on **18.09.2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt